

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/215/2016
NAME OF THE PETITIONER(S) : S. Martin
NAME OF THE RESPONDENT(S) : Akshaya Textiles Limited and another
UNDER SECTION : 111, 111 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. SRINIVAS	Counsel for petitioner	R. Srinivas
2.	Sudha Sridharan For Anirudh Krishnan	Counsel for R2	R. Srinivas
3.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for R-1	R. Srinivas

ORDER

Shri R Srinivas, PCS, representing petitioner present. Shri R Ashok Kumar, counsel for R1 and Shri Anirudh Krishnan, counsel for R2 are present. Counsel for R1 prayed further time for filing supplementary counter. Counsel for petitioner expressed the urgency to hear the CP. Counsel for R2 has filed a counter in the CP by serving copies to the other side. Counsel for R1 is directed to file supplementary counter within a week's time by serving a copy to the other side to enable them to file reply, if any. It is also submitted by the counsels that there is a connected matter i.e. TCP/80/2016. Both the matters will be heard on 09.11.2016. Put up on **09.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)